

CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH

23. OA No. 060/00259/2014

(Amarjit Singh & Ors. Vs. U.O.I)

09.02.2015

Present: Sh. Sharwan Sehgal, counsel for the applicants.
Ms. Namita Khandari, counsel for respondents no. 1 & 2.

1. Heard.
2. After arguing for sometime, the learned counsel for the applicant seeks permission to withdraw the instant O.A with a liberty to file it afresh on the same cause of action with better particulars.
3. Ordered accordingly.

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(RAJWANT SANDHU)
MEMBER (A)

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(SANJEEV KAUSHIK)
MEMBER (J)

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